

1	2	3	4	5	6	7
2.	Bridge and Roof Co. Ltd. Kolkata	60.00	Nil	42.92	Nil	102.92
3.	BBJ Constn. Co. Ltd. Kolkata	Nil	Nil	54.61	Nil	54.61
4.	Praga Tools Ltd. Secunderabad (AP)	5.00	Nil	177.30	32.59	214.71
5.	Heavy Engg. Corpn., Ranchi	102.00	Nil	1116.30	150.00	1368.30
6.	HMT (Bearings) Ltd., Hyderabad	7.40	Nil	26.57	17.40	51.37
7.	Braithwaite and Co. Ltd., Kolkata	4.00	Nil	112.91	Nil	166.91
8.	Cement Corpn. of India Ltd., New Delhi	30.67	153.62	1252.25	15.70	1452.24
9.	Bharat Pumps and Compressors Ltd. Allahabad.	Nil	Nil	153.15	3.37	156.52
10.	HMT (MT) Ltd.	180.00	543.00	157.80	—	880.80
11.	Andrew Yule and Co. Ltd.	29.56	84.06	154.75	111.96	383.33
12.	National Instruments Ltd.	—	1.81	240.05	—	241.86
13.	Nagaland Pulp and Paper Co. Ltd. @	251.26	38.19	126.98	252.99	669.42
14.	Tyre Corporation of India Ltd.	—	—	815.59	—	815.59
15.	Instrumentation Ltd.	—	—	504.36	45.00	549.36
TOTAL		674.17	823.68	5001.68	629.01	7128.54

@ Rs. 108.18 crore for setting off the Capital reduction fund on account of reduction of existing paid up capital from Rs. 120.20 crore to Rs. 12.02 crore by way of reduction of the face value of the share from Rs. 1000 per share to Rs. 100 per share.

Downsizing in PSUs

1866. MS. SUSHILA TIRIYA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government proposes to slash the number of employees in Public Sector Undertakings (PSUs); and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) Government has not issued any general guidelines to slash the number of employees in Central Public Sector Enterprises (CPSEs). However, Managements of CPSEs assess the requirement of manpower in respective CPSEs, from time to time. They are also competent to take need based action including manpower restructuring in consultation with their administrative Ministry/Department, wherever necessary.

Budgetary grants for VRS/VSS in PSEs

1867. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many Public Sector Enterprises (PSEs) under his Ministry have been receiving the budgetary grants to pay Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) and other statutory dues of their staff;

(b) for how long such annual grants are being given;

(c) the details of such grants year-wise;

(d) the details of annual budgetary grant received, PSE-wise;

(e) on what criteria such Grants were given and did such grants cover all the sick PSEs; and

(f) how many employees have received their statutory dues during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (d) Budgetary support to sick/loss making CPSEs are not given in the form of grant, but in the form of loan towards payment of Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) and other statutory dues and salary and wages of their employees. The details of such CPSEs under the Department of Heavy Industry and the budgetary support given to them are given in the Statement (*See* below).

(e) Criteria on which Budgetary support as loans are extended to CPSEs are:

(i) The CPSEs are still loss making under the definition given in Sick Industrial Companies (Special Provision) Act, 1985/Department of Public Enterprises Resolution dated 6.12.2004.

(ii) The CPSEs are unable to pay the salary/wages due to their poor financial conditions.

(iii) The revival/closure Plan is pending consideration of Government/BIFR for approval based on recommendation of BRPSE.

No salary/wage support is sought for CPSEs whose Revival Plans have been approved and implemented.

Such Budgetary supports have covered all sick CPSEs under the Department of Heavy Industry, who are making operational losses.

(f) During the last three years 1160 employees of various sick/loss making PSEs received support for VRS/VSS.